

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

CP 1302/252(1)/(MB)2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.06.2018**

NAME OF THE PARTIES: **Moss Traders Pvt. Ltd.**

**v/s.**

**ROC, Mumbai**

SECTION OF THE COMPANIES ACT: 252(1) OF COMPANIES ACT, 2013

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**Order**

28. CP 1302/252(1)/(MB)2018

Reserved for orders.

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RAVIKUMAR DURAISAMY  
Member (Technical)

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B.S.V. PRAKASH KUMAR  
Member (Judicial)